

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2642**  
TO BE ANSWERED ON 19.03.2018

**IDENTIFICATION OF OPEN CAST MINES IN THE COUNTRY**

2642. DR. R. LAKSHMANAN:

Will the Minister of MINES be pleased to state:

- (a) whether Government has initiated the process of identifying Open Cast Mines across the country to close them in a time bound manner;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR MINES AND COAL (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) to (c): Provisions for Progressive and Final Mine Closure Plans are contained in the Mineral Conservation and Development Rules, 2017 (MCDR 2017) for reclamation and rehabilitation of the mining lease area.

Non-compliance of such provisions lead to forfeiture of the sum assured and other actions under the provisions of the Mines and Minerals (Development and Regulation) Act, 1957 and the rules made thereunder.

State Governments and Indian Bureau of Mines (a Subordinate Office of the Ministry of Mines) are regularly monitoring the provisions of Final Mine Closure Plans.

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